## CIRCULAR

It is impressed upon all the Ld. Judicial Officers posted within Central & West district to provide the information through poople form link-<u>littlex/forms.oight/WYSQsetLux/ExmSA</u> within 03 days qua i) Name of the Judicial Officer, ij Designation ii) DOB iy) <u>littlex vity Imal III 8</u> & v) Phone Number for creation of credentials in ICJS (Inter-operable Criminal Justice System).

(Sunil Kumar Sharma)

Addl. Sessions Judge (West)/ Officer In-Charge, Computer Branch Central District, Tis Hazari Courts, Delhi

8348-8518 of No. 18.R.1751/Comp./2023 0 1 NAR 2029

## Copy forwarded for information to :

- 1. All the Ld. Judicial Officers posted within Central & West District, Tis Hazari Courts,
- PS to the Ld. Principal District & Sessions Judge, HQs with request to place the same before Id. Principal District & Sessions Judge, HQs, Delhi.
- PS to the Ld. Principal District & Sessions Judge, West with request to place the same before Id. Principal District & Sessions Judge, West, Delhi.
- Dealing official, Website/LAYERS, Central District, Tis Hazari Court, Delhi to upload the Circular on the same.

5. Reader to the court of undersigned.

(Sunil Kumar Sharma)
Addl. Sessions Judge (West)/
Officer In-Charge, Computer Branch
Central District, Tis Hazari Courts, Delhi